

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION No. 259 OF 2020 (SZ)  
WITH  
ORIGINAL APPLICATION No.02 OF 2021 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by "mystery" illness, Traces of lead, nickel in blood samples", News item in The Times of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water Caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt.09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra".

..Versus..

The Chief Secretary of Govt. of Andhra Pradesh And Others.

...Respondents

WITH

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution".

..Versus..

The Chief Secretary to Govt. of Andhra Pradesh,  
Andhra Pradesh and Others.

....Respondents

INTERIM REPORT FILED BY  
ANDHRA PRADESH POLLUTION CONTROL BOARD  
RESPONDENT NO. 1

Date – 04.01.2026



**K. RAVINDRANATH**

ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH  
ANDHRA PRADESH POLLUTION CONTROL BOARD  
No.35, Flat No.A-2 'Aurora' Apartments,  
Kandhan Street, Shenoy Nagar, Chennai – 600 030  
Mobile No.9840057777  
E-mail: [Ravindranath.kilari@gmail.com](mailto:Ravindranath.kilari@gmail.com)

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**K. RAVINDRANATH**

ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

ANDHRA PRADESH POLLUTION CONTROL BOARD

No.35, Flat No.A-2 'Aurora' Apartments,

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E-mail: [Ravindranath.kilari@gmail.com](mailto:Ravindranath.kilari@gmail.com)

Interim Report on Kolleru lake in the matter of O. A. No. 259 / 2020 (SZ) with O. A. No. 02 / 2021 (SZ) in compliance with the Hon'ble NGT, Chennai orders dated 24.03.2023 & 05.02.2024, 02.04.2025, 03.07.2024, 05.11.2024, 30.01.2025, 05.03.2025, 28.04.2025, 16.06.2025, 18.08.2025, 15.10.2025 and hearing dated 05.12.2025.

APPCB issued Notification of Award to M/s. NEERI during November, 2022 for carrying out Comprehensive study on Kolleru Lake as per directions of Hon'ble NGT. Accordingly, APPCB submitted the interim reports furnished by NEERI to Hon'ble NGT from time to time.

In this regard, M/s. NEERI submitted the draft Comprehensive study report on Kolleru Lake to APPCB in the month of February, 2024, and has been reviewed by the concerned APPCB officials assigned for dealing the matter in O. A. No. 259/ 2020 (SZ). Subsequently, M/s. NEERI made a power point presentation to APPCB, wherein, the officials represented during the meeting offered their remarks and suggestions on draft report. The draft report has been circulated to all the Stakeholder departments inviting suggestions/ comments for incorporation in the final report.

In this context, APPCB furnished the comments on the draft report to M/s CSIR-NEERI, for inclusion in the final report. The final report is awaited from CSIR-NEERI and will be furnished to the Hon'ble NGT by 15.02.2026. The findings & recommendations made by CSIR-NEERI in the draft study report are herewith enclosed for kind perusal.

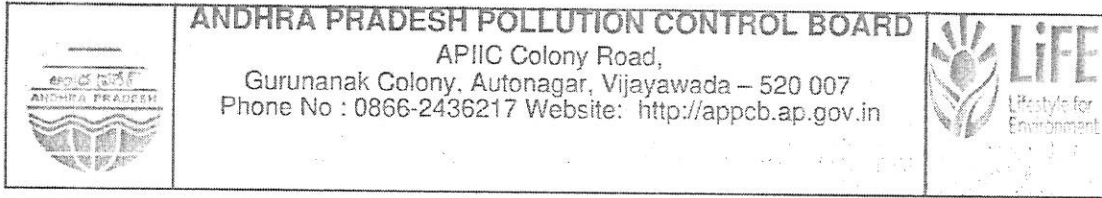
Place: Vijayawada

Date: 04.01.2026



**Joint Chief Environmental Scientist (FAC)**

Joint Chief Environmental Scientist  
A.P. Pollution Control Board,  
Central Laboratory, Head Office,  
Vijayawada-520 010.



Lr.No.12012/3/2025-SS-CL-APPCB - 1181

dated 01-01-2026

To

The Director,  
CSIR-National Environmental Engineering Research Institute (NEERI),  
Nehru Marg, Vasant Nagar,  
Nagpur-440020,  
Maharashtra.

Sir,

<b>Sub:</b> APPCB – Central Laboratory – “Comprehensive Scientific study to save Kolleru Wildlife Sanctuary and Wetland of Kolleru” – Draft report submitted by CSIR-NEERI – Furnishing of APPCB remarks for inclusion in the final report – Reg.
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Kind attention is requested to the subject mentioned wherein, APPCB reviewed the draft report submitted by CSIR-NEERI on “Comprehensive Scientific study to save Kolleru Wildlife Sanctuary and Wetland of Kolleru”. Based on the study report and findings, APPCB considers inclusion of additional information in the final report on the following aspects.

- Inventorization of industries in the area, quantity of effluents generated, and disposal details.
- Industrial effluents and Aqua culture drains joining the Kolleru Lake are a major threat to the water quality of the Lake. The details of confluences from the Industries and Aqua culture drains to be included.
- Status of waste management in and around Kolleru Lake to be included in the study.
- The study focused on Bio diversity of Flora and Fauna and little emphasis was made on the other objectives of the Study.
- There is a rise in area of barren land by 15.65% in the year 2020 as per the statistical data, the reasons of which leading to the formation of barren land were not mentioned in the study.
- Quantification details of domestic waste generated and the waste entering into Kolleru lake.

In this regard, it is requested that CSIR-NEERI may furnish the final report along with incorporation of the above information at the earliest.

Yours faithfully,  
S SRISARAVANAN, I.F.S  
**MEMBER SECRETARY**

Copy to

1. The Principal Scientist, CSIR-NEERI(HZC), Hyderabad for kind information.
2. The Chairman, APPCB, Head Office, Vijayawada for kind information.

## **COMPREHENSIVE SCIENTIFIC STUDY TO SAVE KOLLERU WILDLIFE SANCTUARY AND WETLAND OF KOLLERU BY CSIR-NEERI- STUDY FINDINGS AND SUGGESTED MANAGEMENT PLAN FURNISHED IN THE DRAFT REPORT;**

CSIR-NEERI, based on the study, offered the following remarks on the findings and suggested a management plan for conservation and restoration of Kolleru lake as detailed below:

### **Findings:**

- Excessive pollutants (Industrial effluents, domestic waste, agricultural runoff etc.) are dumped into wetlands beyond the recycling capacity.
- Habitat destruction and deforestation create ecological imbalance by altering the population of wetland species.
- Conversion of wetlands for agriculture and encroachment by public.
- Overfishing and fish farming (aquaculture).
- Overgrazing in marshy soils.

### **Management Plan:**

#### **1. Habitat Restoration and Protection Initiatives:**

- Implement habitat improvement measures such as restoration of the Kolleru Pelicanry.
- Enforce strict measures against bird poaching and manage invasive species effectively.
- Establish a riparian buffer zone around the lake to reduce human interference and protect the riparian zone from further degradation.

#### **2. Research and Monitoring Programs:**

- Conduct long-term avifaunal studies, bird migration tracking, and disease monitoring to gather data essential for informed conservation decisions.
- Regularly monitor the ecological impact of various anthropogenic activities on the lake's biodiversity and water quality.

#### **3. Sustainable Resource Management:**

- Promote the use of water hyacinth for sustainable products, enhancing the economic value of this invasive species.

- Develop sustainable fisheries through strategies such as aquaculture effluent treatment, improved harvesting infrastructure, and strengthening fish cooperative societies.
4. Catchment Area Rehabilitation:
- Address deforestation, agricultural runoff, and industrial discharges through afforestation, sustainable agricultural practices, and better waste management strategies.
  - Initiate programs to prevent soil erosion, promote biodiversity, and ensure a healthier balance between agriculture and environmental conservation.
5. Community Engagement and Education:
- Engage local communities through awareness programs and educational initiatives, fostering a sense of responsibility and ownership.
  - Develop ecotourism opportunities, such as guided boat rides, nature trails, and educational facilities, to enhance public participation and support for conservation efforts.
6. Infrastructure and Public Accessibility Improvements:
- Enhance the infrastructure within Kolleru Wildlife Sanctuary, including the development of recreational facilities, boardwalks, and visitor education centers.
  - Promote conservation awareness and visitor engagement through the creation of accessible green spaces and park areas.

*Shyam*  
3/1/2026

**Joint Chief Environmental Scientist (FAC)**

Joint Chief Environmental Scientist  
A.P. Pollution Control Board,  
Central Laboratory, Head Office,  
Vijayawada -520 010.

**Item No.18 (i - ii) & 19:-****BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No.259 of 2020 (SZ)****With****Original Application No.02 of 2021 (SZ)****With****Original Application No. 23 of 2023 (SZ)**

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, Traces of lead, nickel in blood samples", News item in The Time of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt. 09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra"

*And*

The Chief Secretary of Govt. of  
Andhra Pradesh and Ors.

...Respondent(s)

**With**

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution"

*And*

The Chief Secretary to Govt. of Andhra Pradesh,  
Andhra Pradesh and Ors.

...Respondent(s)

**With**

Daram Govinda Rajan.

...Applicant(s)

*Versus*

National Wetland Committee,  
Rep. by its Chairperson,  
New Delhi and Ors.

...Respondent(s)

**Date of hearing: 18.08.2025.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. VIJAY KULKARNI, EXPERT MEMBER**

**HON'BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER**

O.A. No.259/2020:

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No.02/2021:

For Applicant(s): Suo Motu by Court.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.

O.A. No.23/2023:

For Applicant(s): None Appeared.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R11.



1. The Andhra Pradesh Pollution Control Board (APPCB) has filed its report dated 15.06.2025.
2. The final report from the NEERI is still awaited.
3. For filing the final report of the NEERI, post the matter on **15.10.2025**.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Vijay Kulkarni, EM

Sd/-  
Dr. Prashant Gargava, EM

O.A. No.259/2020 (SZ)  
O.A. No.02/2021 (SZ)  
O.A. No.23/2023 (SZ)  
18<sup>th</sup> August, 2025. Mn.



Item No. 04(i) & (ii):-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No. 259 of 2020 (SZ)

With

Original Application No. 02 of 2021(SZ)

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU** based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "**Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples**", News Item in The Times of India, Newspaper dt: 08.12.2020, "**Heavy metal content in water caused mysterious disease in AP**", & News Item in NDTV, dt: 09.12.2020, "**Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh**".

*And*

The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

**WITH**

Tribunal on its own motion - **SUO MOTU** based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "**Mystery illness raises concerns over Kolleru pollution**".

*And*

The Chief Secretary to Govt.of Andhra Pradesh & Ors.

...Respondent(s)

Date of hearing: 16.06.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. G. Vignesh represented  
Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. G. Vignesh represented  
Mrs. Madhuri Donti Reddy for R1 to R8.



1. The learned counsel appearing for the State of Andhra Pradesh submitted that the NEERI would require some more time i.e. till 31.07.2025 to file its report. As the matter is of the year 2020, we direct all the parties to get ready with the matter for final hearing on the next adjourned date.

2. Post the matter on 18.08.2025 for final hearing.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
16<sup>th</sup> June, 2025. AD.

**Item No.15 (i - ii) & 16:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No.259 of 2020 (SZ)  
**With**  
**Original Application No.02 of 2021 (SZ)**  
**With**  
**Original Application No. 23 of 2023 (SZ)****

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, “Andhra town Eluru hit by ‘mystery’ illness, Traces of lead, nickel in blood samples”, News item in The Time of India, Newspaper Dt. 08.12.2020, “Heavy metal content in water caused mysterious disease in Andhra Pradesh” & News item in NDTV, dt. 09.12.2020, “Lead, Nickel found in blood of people with Mystery illness in Andhra”

*And*

The Chief Secretary of Govt. of  
Andhra Pradesh and Ors.

...Respondent(s)

**With**

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, “Kolleru (West Godavari Dt.) “Mystery illness raises Concerns over Kolleru Pollution”

*And*

The Chief Secretary to Govt. of Andhra Pradesh,  
Andhra Pradesh and Ors.

...Respondent(s)

**With**

Daram Govinda Rajan.

...Applicant(s)

*Versus*

National Wetland Committee,  
Rep. by its Chairperson,  
New Delhi and Ors.

...Respondent(s)

**Date of hearing: 05.03.2025.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

O.A. No.259/2020:

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No.02/2021:

For Applicant(s): Suo Motu by Court.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.

O.A. No.23/2023:

For Applicant(s): None Appeared.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R11.



1. The report of the NEERI has not yet been filed.
2. For filing the report of the NEERI, post the matter on **28.04.2025**.

**Sd/-**  
**Smt. Justice Pushpa Sathyanarayana, JM**

**Sd/-**  
**Dr. Satyagopal Korlapati, EM**

**O.A. No.259/2020 (SZ)**  
**O.A. No.02/2021 (SZ)**  
**O.A. No.23/2023 (SZ)**  
**05<sup>th</sup> March, 2025. Mn.**

Item No.3 (i - ii) & 4:-**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.259 of 2020 (SZ)

With

Original Application No.02 of 2021 (SZ)

With

Original Application No. 23 of 2023 (SZ)

## IN THE MATTER OF

Legal
 Tribunal on its own motion *Suo Motu* based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, Traces of lead, nickel in blood samples", News item in The Time of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt. 09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra"

*And*

The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

With

S/c
 Tribunal on its own motion *Suo Motu* based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution"

*And*

The Chief Secretary to Govt. of Andhra Pradesh, Andhra Pradesh and Ors.

...Respondent(s)

SBB (L)  
 EE  
 MS  
 27/02/25

DPO/G  
 Jynda  
 05/3/2025

With

Daram Govinda Rajan.

...Applicant(s)

Versus

National Wetland Committee,  
Rep. by its Chairperson,  
New Delhi and ors.

...Respondent(s)

Date of hearing: 30.01.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No.259/2020:

For Applicant(s):

Suo Motu.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No.02/2021:

For Applicant(s):

Suo Motu by Court.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R8.

O.A. No.23/2023:

For Applicant(s):

None Appeared.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R2 to R11.

### ORDER

1. The learned counsel appearing for the State of Andhra Pradesh would seek four weeks' time to file the report of the NEERI.

2. For filing the report of the NEERI, post the matter on  
05.03.2025.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.259/2020 (SZ)  
O.A. No.02/2021 (SZ)  
O.A. No.23/2023 (SZ)  
30<sup>th</sup> January, 2025. Mn.



Item No. 17(i) & (ii):-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 259 of 2020 (SZ)  
With  
Original Application No. 02 of 2021(SZ)

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU** based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020, "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh".

*And*

The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

**WITH**

Tribunal on its own motion - **SUO MOTU** based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

*And*

The Chief Secretary to Govt.of Andhra Pradesh & Ors.

...Respondent(s)

Date of hearing: 05.11.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

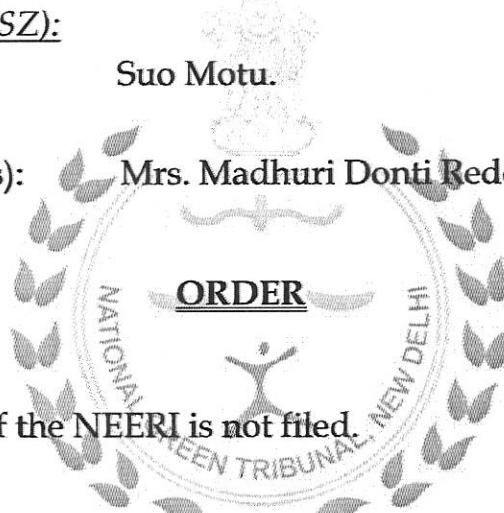
For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.



1. The report of the NEERI is not filed.
2. Post the matter on 30.01.2025, finally.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
05<sup>th</sup> November, 2024. AD.

Item No. 09(i) & (ii):-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 259 of 2020 (SZ)

With

Original Application No. 02 of 2021(SZ)



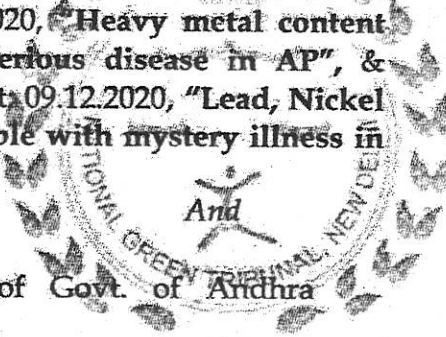
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SBB(L)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020, "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh".



The Chief Secretary of Govt. of Andhra Pradesh and Ors.

...Respondent(s)

WITH

Tribunal on its own motion - SUO MOTU based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

And

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

...Respondent(s)

CE  
MR  
08/07/24

DP0/G  
Hula  
09/11/2024

Date of hearing: 03.07.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

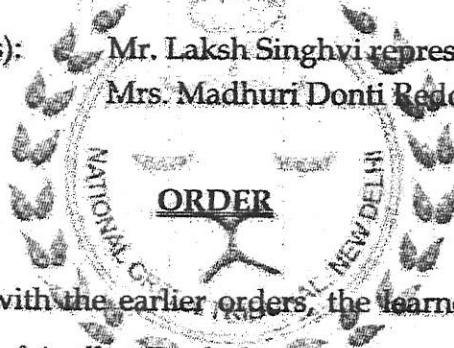
For Applicant(s): Suo Motu.

For Respondent(s): Mr. Laksh Singhvi represented  
Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. Laksh Singhvi represented  
Mrs. Madhuri Donti Reddy for R1 to R8.



1. To comply with the earlier orders, the learned counsel appearing for the State of Andhra Pradesh seeks time.
2. Post the matter on 02.08.2024, finally.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
03<sup>rd</sup> July, 2024. AD.

Item No.7 (i) & (ii) & 8:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.259 of 2020 (SZ)

With

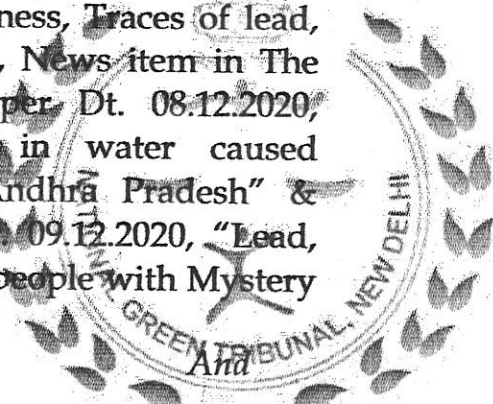
Original Application No.02 of 2021 (SZ)

With

Original Application No. 23 of 2023 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu based on the news item in The Indian Express, Newspaper dt. 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, Traces of lead, nickel in blood samples", News item in The Time of India, Newspaper Dt. 08.12.2020, "Heavy metal content in water caused mysterious disease in Andhra Pradesh" & News item in NDTV, dt. 09.12.2020, "Lead, Nickel found in blood of people with Mystery illness in Andhra"



The Chief Secretary of Govt. of  
Andhra Pradesh and Ors.

...Respondent(s)

With

Tribunal on its own motion Suo Motu based on the news item in The Hindu, edition dated 15.12.2020, "Kolleru (West Godavari Dt.) "Mystery illness raises Concerns over Kolleru Pollution"

And

The Chief Secretary to Govt. of Andhra Pradesh,  
Andhra Pradesh and Ors.

...Respondent(s)

With

Daram Govinda Rajan.

...Applicant(s)

Versus

National Wetland Committee,  
Rep. by its Chairperson,  
New Delhi and ors.

...Respondent(s)

Date of hearing: 02.04.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No.259/2020:

For Applicant(s):

Suo Motu by Court.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No.02/2021:

For Applicant(s):

Suo Motu by Court.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R1 to R8.

O.A. No.23/2023:

For Applicant(s):

None.

For Respondent(s):

Mrs. Madhuri Donti Reddy for R2 to R11.

## ORDER

1. Today, there is no representation for the applicant in O.A. No.23 of 2023 (SZ).
2. The report of the District Collector as well as the Andhra Pradesh Pollution Control Board is filed.
3. For filing the interim report of the NEERI, let the matter be listed on 03.07.2024.

Sd/-

**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-

**Dr. Satyagopal Korlapati, EM**

O.A. No.259/2020 (SZ)  
O.A. No.02/2021 (SZ)  
O.A. No.23/2023 (SZ)  
02<sup>nd</sup> April, 2024. Mn.



Item No. 07(i) & (ii):-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

*(Through Video Conference)*

Original Application No. 259 of 2020 (SZ)

With

Original Application No. 02 of 2021(SZ)

JCEEL  
[Signature]

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020, "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh.



*And*

The Chief Secretary of Govt. of Andhra Pradesh and Ors.

SIR  
[Signature]

...Respondent(s)

**WITH**

Tribunal on its own motion - SUO MOTU based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

*And*

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

EE legal  
pt. personal  
with JCEEL (PAC)  
lab.  
RM  
21/02

...Respondent(s)

Date of hearing: 05.02.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.

**ORDER**

1. For filing the report of the District Collector, the learned Government Pleader - Andhra Pradesh seeks time.
2. Post the matter on 11.03.2024.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ) &  
05<sup>th</sup> February, 2024, AD.

**Item No. 08(i) & (ii):-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

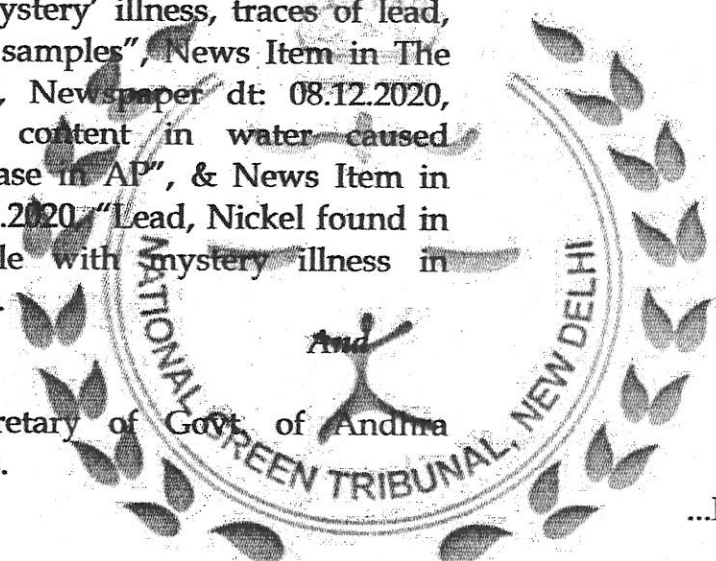
*(Through Video Conference)*

**Original Application No. 259 of 2020 (SZ)**  
**WITH**  
**Original Application No. 02 of 2021(SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based on the News Item in The Indian Express, Newspaper dt: 09.12.2020, "Andhra town Eluru hit by 'mystery' illness, traces of lead, nickel in blood samples", News Item in The Times of India, Newspaper dt: 08.12.2020, "Heavy metal content in water caused mysterious disease in AP", & News Item in NDTV, dt: 09.12.2020 "Lead, Nickel found in blood of people with mystery illness in Andhra Pradesh.

The Chief Secretary of Govt. of Andhra Pradesh and Ors.



...Respondent(s)

**WITH**

Tribunal on its own motion - SUO MOTU based on the News item in The Hindu, edition dated 15.12.2020, Kolleru (West Godavari Dt.) "Mystery illness raises concerns over Kolleru pollution".

*And*

The Chief Secretary to Govt. of Andhra Pradesh & Ors.

...Respondent(s)

Date of hearing: 24.03.2023.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

O.A. No. 259/2020(SZ):

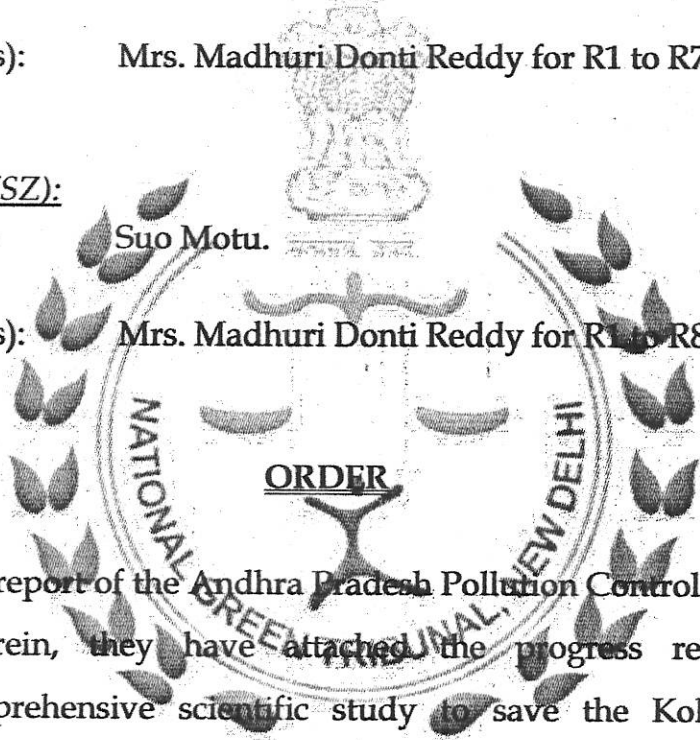
For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R7.

O.A. No. 02/2021(SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R8.



1. The report of the Andhra Pradesh Pollution Control Board is filed wherein, they have attached the progress report on the comprehensive scientific study to save the Kolleru Wildlife Sanctuary and the wetland of Kolleru.
2. The Andhra Pradesh Pollution Control Board awarded the above study to the NEERI on 09.11.2022 and 07.12.2022. After accepting the work order, the NEERI has taken samples from various places, and the particulars of which are given in the report.

3. The result of the report is awaited. Though it is stated that the report of the final analysis would take more than a year, it is submitted by the learned Government Pleader that they would get interim analysis report from the NEERI periodically.
4. Post the matter on 08.05.2023.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.259/2020(SZ) &  
O.A. No.02/2021(SZ)  
24<sup>th</sup> March 2023. Mn.

